

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 191 OF 2018 & IA No. 440 OF 2019****Dated: 1st November, 2019****In the matter of:**

Tamil Nadu Spinning Mills Association	Appellant(s)
Versus		
Tamil Nadu Electricity Regulatory Commission - & Ors.	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.
The matter is posted on **12.12.2019**.

Court Master

NR